

ANNEXURE 6

Name of the corporate debtor: HARI MACHINES LTD;

Date of commencement of liquidation: 16th November 2018;

List of stakeholders as on : 28.02.2021

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of claim rejected	Amount of claim under verification	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed?(Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted				Amount of any mutual dues, that may be set-off	
1	POONAM ELECTRICALS	Operational creditors file	10-12-2018	72,02,486.79	42,90,719.85	Supply of goods and services	-	Not applicable	-	1.07	-	-	29,11,766.94	-	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor, For Interest Amount The Creditor Has Not Shared With Us Any Contract, Agreement, Invoices Or Purchase Orders In Which The Interest Clause Was Mentioned, Hence Interest Amount Not Admitted.
2	SUNSHRI ENGINEERS	Operational creditors file	11-12-2018	1,19,33,798.00	1,18,79,601.00	Supply of goods and services	-	Not applicable	-	2.97	-	-	54,197.00	-	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor. Interest Amount Admitted As The Creditor Is Registered Under Msme Act.
3	INDIA FORGINGS & ENGINEERING PVT LTD	Operational creditors file	13-12-2018	2,14,61,735.00	2,14,61,735.00	Supply of goods and services	-	Not applicable	-	5.37	-	-	-	-	Principle Amount Admitted After Confirmation Of Books From The Corporate Debtor. Interest Amount Admitted As The Creditor Is Registered Under Msme Act.
4	RAMNATH IRON AND STEEL INDUSTRIES	Operational creditors file	14-12-2018	36,07,742.00	36,07,742.00	Supply of goods and services	-	Not applicable	-	0.90	-	-	-	-	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor, Interest Amount Admitted As The Interest Clause Was Mentioned In The Invoices.
5	SCAN STEELS LIMITED	Operational creditors file	19-12-2018	39,53,450.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	39,53,450.00	-	The Claim Was Rejected Because It Was Received On 19-12-2018 I.E. After The Due Date. The Due Date Was 16.12.2018. (Last Date For Submission Of The Claim)
6	SUBHAM ENTERPRISES	Operational creditors file	15-12-2018	8,14,037.61	5,04,028.00	Supply of goods and services	-	Not applicable	-	0.13	-	-	3,10,009.61	-	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor, For Interest Amount The Creditor Has Not Shared With Us Any Contract, Agreement, Invoices Or Purchase Orders In Which The Interest Clause Was Mentioned, Hence Interest Amount Not Admitted.
7	BENSON ENGINEERS (P) LTD	Operational creditors file	15-12-2018	96,30,080.97	96,30,080.97	Supply of goods and services	-	Not applicable	-	2.41	-	-	-	-	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor. Interest Amount Admitted As The Creditor Is Registered Under Msme Act.
8	ECONOMIC TRANSPORT ORGANISATION LTD	Operational creditors file	14-12-2018	34,91,594.00	34,53,961.00	Supply of goods and services	-	Not applicable	-	0.86	-	-	37,633.00	-	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor, Interest Amount Was Admitted As The Interest Clause Was Mentioned In The Invoices.
9	GIRI CONSTRUCTION CO	Operational creditors file	14-12-2018	16,24,260.00	16,24,260.00	Supply of goods and services	-	Not applicable	-	0.41	-	-	-	-	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor.
10	PILANIA ROAD CARRIERS	Operational creditors file	15-12-2018	53,77,800.00	53,77,800.00	Supply of goods and services	-	Not applicable	-	1.35	-	-	-	-	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor.

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed?(Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted				
11	M/S KEDARNATH AGARWAL	Operational creditors file	14-12-2018	50,13,249.00	50,13,249.00	Supply of goods and services	-	Not applicable	-	1.26	-	-	-	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor.
12	TECTONICS INDUSTRIAL ENTERPRISE	Operational creditors file	15-12-2018	36,28,187.00	35,12,775.00	Supply of goods and services	-	Not applicable	-	0.88	-	-	1,15,412.00	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor, Interest Amount Was Admitted As The Interest Clause Was Mentioned In The Invoices.
13	STERLITE METAL INDUSTRIES	Operational creditors file	13-12-2018	3,77,92,976.60	3,77,92,976.60	Supply of goods and services	-	Not applicable	-	9.46	-	-	-	Principle Amount Admitted After Confirmation Of Books From The Corporate Debtor. Interest Amount Admitted As The Creditor Is Registered Under Msme Act.
14	YOKOGAWA INDIA LTD	Operational creditors file	14-12-2018	14,72,621.00	14,72,621.00	Supply of goods and services	-	Not applicable	-	0.37	-	-	-	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor.
15	PREMIER EQUIPMENT & FABRICATOR	Operational creditors file	16-12-2018	8,56,502.76	5,57,325.00	Supply of goods and services	-	Not applicable	-	0.14	-	-	2,99,177.76	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor, For Interest Amount The Creditor Has Not Shared With Us Any Contract, Agreement, Invoices Or Purchase Orders In Which The Interest Clause Was Mentioned, Hence Interest Amount Not Admitted.
16	PREMIER TRANSPORT LTD	Operational creditors file	15-12-2018	21,38,218.00	10,23,150.00	Supply of goods and services	-	Not applicable	-	0.26	-	-	11,15,068.00	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor. We Have Sent An Email Dated : 05.01.2019 Sought For Interest Calculation Sheet, Clarification And Other Details For Interest Amount, But We Have Not Received Any Reply From The Creditor Till The Date Of Admission Of Claim, Hence Interest Amount Not Admitted.
17	POSITIVE METERING PUMPS (I) PVT LTD	Operational creditors file	15-12-2018	11,38,498.00	11,38,498.00	Supply of goods and services	-	Not applicable	-	0.29	-	-	-	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor. Interest Amount Admitted As The Creditor Is Registered Under Msme Act. Also The Msme Council Passed An Order On 16.11.2018 And Give Direction To Hari Machines Limited To Pay The Outstanding Dues.
18	ANJANI ARTS	Operational creditors file	15-12-2018	8,19,950.00	8,19,950.00	Supply of goods and services	-	Not applicable	-	0.21	-	-	-	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor.
19	KSB LIMITED	Operational creditors file	14-12-2018	45,94,989.00	29,68,983.00	Supply of goods and services	-	Not applicable	-	0.74	-	-	16,26,006.00	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor, For Interest Amount The Creditor Has Not Shared With Us Any Contract, Agreement, Invoices Or Purchase Orders In Which The Interest Clause Was Mentioned, Hence Interest Amount Not Admitted.

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed?(Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
20	ROSHAN ENGINEERS	Operational creditors file	15-12-2018	24,22,702.51	24,22,702.51	Supply of goods and services	-	Not applicable	-	0.61	-	-	-	-	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor. Interest Amount Admitted As The Creditor Is Registered Under Msme Act.
21	EFFICIENT ROADWAYS	Operational creditors file	14-12-2018	35,13,472.00	23,86,870.00	Supply of goods and services	-	Not applicable	-	0.60	-	-	11,26,602.00	-	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor, For Interest Amount The Creditor Has Not Shared With Us Any Contract, Agreement, Invoices Or Purchase Orders In Which The Interest Clause Was Mentioned, Hence Interest Amount Not Admitted. Also We Sent An Email To The Creditor On 05.01.2019 For Further Clarification Regarding Interest Amount But No Reply Received From Them Till the Date Of Admission Of Claim, So Interest Amount Not Admitted.
22	SHREE JAGANNATH CARRIERS PVT LTD	Operational creditors file	14-12-2018	1,40,56,294.79	72,20,311.79	Supply of goods and services	-	Not applicable	-	1.81	-	-	68,35,983.00	-	Principle Amount Admitted After Confirmation Of Books From The Corporate Debtor, For Interest Amount The Creditor Has Shared With Us The Invoices In Which The Interest Clause Was Mentioned, Hence Interest Amount Admitted.
23	SHREE JAGANNATH ENGINEERS PVT LTD	Operational creditors file	14-12-2018	6,87,16,897.00	6,81,52,581.00	Supply of goods and services	-	Not applicable	-	17.07	-	-	5,64,316.00	-	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor. Interest Amount Admitted As The Creditor Is Registered Under Msme Act.
24	SRI BALAJI LOGISTIC	Operational creditors file	14-12-2018	1,09,70,507.00	43,24,399.00	Supply of goods and services	-	Not applicable	-	1.08	-	-	66,46,108.00	-	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor, For Interest Amount The Creditor Has Not Shared With Us Any Contract, Agreement, Invoices Or Purchase Orders In Which The Interest Clause Was Mentioned, Also We Sent An Email To The Creditor On 05.01.2019 For Further Clarification Regarding Interest Amount But No Reply Received From Them Till The Date Of Admission Of The Claim. Hence Interest Amount Not Admitted.
25	NLMK INDIA SERVICE CENTRE PVT LTD	Operational creditors file	07-12-2018	29,05,011.00	19,41,710.00	Supply of goods and services	-	Not applicable	-	0.49	-	-	9,63,301.00	-	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor, For Interest Amount The Creditor Has Not Shared With Us Any Contract, Agreement, Invoices Or Purchase Orders In Which The Interest Clause Was Mentioned, Hence Interest Amount Not Admitted.

Sl. No.	Name of creditor	Identificati on No.	Details of claim received		Details of claim admitted						Amount of contingen t claim	Amount of any mutual dues,that may be set-off	Amount of claim rejected	Amount of claim under verificati on	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachme nt pending disposal	Whether lien/ attachment removed?(Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
26	TOSHNIWAL INDUSTRIES PVT LTD	Operational creditors file	07-12-2018	20,07,893.00	20,07,893.00	Supply of goods and services	-	Not applicable	-	0.50	-	-	-	-	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor. Interest Amount Admitted As The Creditor Is Registered Under Msme Act.
27	THEJO ENGINEERING LIMITED	Operational creditors file	03-12-2018	63,24,090.14	38,69,858.00	Supply of goods and services	-	Not applicable	-	0.97	-	-	24,54,232.14	-	Principle Amount Admitted After Confirmation From Books Ofthe Corporate Debtor.For Interest Amount The Creditor Has Not Shared With Us Any Contract,Agreement, Invoices Or Purchase Orders In Which The Interest Clause Was Mentioned, Hence Interest Amount Not Admitted.
28	TECHNO SPARES & SALES CORPORATION	Operational creditors file	06-12-2018	57,31,585.00	57,31,585.00	Supply of goods and services	-	Not applicable	-	1.44	-	-	-	-	Principle Amount Admitted After Confirmation From Books Ofthe Corporate Debtor.Interest Amount Admitted As The Creditor Is Registered Under Msme Act.
29	SYSTEMS INDIA	Operational creditors file	11-12-2018	88,10,036.00	88,10,036.00	Supply of goods and services	-	Not applicable	-	2.21	-	-	-	-	Principle Amount Admitted After Confirmation From Books Ofthe Corporate Debtor.Interest Amount Admitted As The Creditor Is Registered Under Msme Act.
30	SHREE MAHABIR ASSOCIATES	Operational creditors file	15-12-2018	19,25,775.00	19,25,775.00	Supply of goods and services	-	Not applicable	-	0.48	-	-	-	-	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor.
31	SHREE MAHABIR SERVICE STATION	Operational creditors file	15-12-2018	1,33,691.00	1,33,691.00	Supply of goods and services	-	Not applicable	-	0.03	-	-	-	-	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor.
32	SAGAR SALES CORPORATION	Operational creditors file	13-12-2018	6,26,081.00	6,15,179.00	Supply of goods and services	-	Not applicable	-	0.15	-	-	10,902.00	-	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor.
33	PUMA SECURITY SERVICES PVT LTD	Operational creditors file	14.12.2018	13,46,267.00	13,19,651.00	Supply of goods and services	-	Not applicable	-	0.33	-	-	26,616.00	-	Principle Amount Admitted After Confirmation From Books Of The Corporate Debtor. (Net Of Tds)
34	VISHESH ENTERPRISE	Operational creditors file	14-12-2018	19,75,705.19	18,98,571.19	Supply of goods and services	-	Not applicable	-	0.48	-	-	77,134.00	-	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor.For Interest Amount The Creditor Has Shared With Us The Invoices In Which The Interest Clause Was Mentioned, Hence Interest Amount Admitted.

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed?(Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
35	PRAXAIR INDIA PVT LTD	Operational creditors file	15-12-2018	52,13,968.00	27,83,083.00	Supply of goods and services	-	Not applicable	-	0.70	-	-	24,30,885.00	-	Principle Amount Admitted After Confirmation Of Books From The Corporate Debtor, For Interest Amount The Creditor Has Not Shared With Us Any Contract,Agreement, Invoices Or Purchase Orders In Which The Interest Clause Was Mentioned, For Further Clarification Regarding Interest Amount We Have Sent Email To The Creditor On 05.01.2019 But No Reply Received From Us From Their End Till The Date Of Admission Of The Claim.Hence Interest Amount Not Admitted.
36	SIDHARTH CHEMICAL	Operational creditors file	20-12-2018	1,52,26,942.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	1,52,26,942.00	-	Claim Rejected As The Claim Was Received After Due Date.
37	CDSL	Operational creditors file	17-12-2018	25,892.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	25,892.00	-	Claim Rejected As The Claim Was Received After Due Date.
38	LAAP INDIA PVT LTD	Operational creditors file	21-12-2018	61,17,885.30	-	Supply of goods and services	-	Not applicable	-	-	-	-	61,17,885.30	-	Claim Rejected As The Claim Was Received After Due Date. Also The Creditor Filed Form B, Which Is Not In Accordance With Liquidation Regulation.
39	VEDVYAS ENGINEERING WORK	Operational creditors file	12-12-2018	4,27,93,692.38	3,81,20,400.23	Supply of goods and services	-	Not applicable	-	9.55	-	-	46,73,292.15	-	Claim Admitted As The Msme, Odisha, Passed An Award In Favour Of The Creditor Vide Order Dated: 14.01.2016
40	SREE VINAYAK TRANSPORT	Operational creditors file	14-12-2018	29,26,144.00	14,06,800.00	Supply of goods and services	-	Not applicable	-	0.35	-	-	15,19,344.00	-	Principle Amount Admitted After Confirmation From Books Of The Corporate Debtor, For Interest Amount The Creditor Has Not Shared With Us Any Contract,Agreement, Invoices Or Purchase Orders In Which The Interest Clause Was Mentioned, Hence Interest Amount Not Admitted.
41	MALA SINGH	Operational creditors file	13-12-2018	33,000.00	32,670.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	330.00	-	Principle Amount Admitted After Confirmation From Books Of The Corporate Debtor. (Net Of Tds)
42	SUBRATA SWAIN	Operational creditors file	08-12-2018	19,800.00	19,384.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	416.00	-	Principle Amount Admitted After Confirmation From Books Of The Corporate Debtor. (Net Of Tds)
43	RAM NARAYAN SINGH	Operational creditors file	08-12-2018	16,67,092.00	1,73,703.00	Supply of goods and services	-	Not applicable	-	0.04	-	-	14,93,389.00	-	Principle Amount Admitted After Confirmation From Books Of The Corporate Debtor. (Net Of Tds)
44	SUNIL KUMAR PRASAD	Operational creditors file	12-12-2018	1,99,421.00	47,855.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	1,51,566.00	-	Principle Amount Admitted After Confirmation From Books Of The Corporate Debtor. (Net Of Tds)
45	SONI ROLLERS PVT. LTD.	Operational creditors file	Delay of submission condoned by NCLT	72,95,362.79	72,59,556.79	Supply of goods and services	-	Not applicable	-	1.82	-	-	35,806.00	-	Principle Amount Admitted After Confirmation Of Books From The Corporate Debtor,For Interest Amount The Creditor Has Shared With Us The Invoices In Which The Interest Clause Was Mentioned, Hence Interest Amount Admitted.

Sl. No.	Name of creditor	Identificati on No.	Details of claim received		Details of claim admitted						Amount of claim rejected	Amount of claim under verificati on	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachme nt pending disposal	Whether lien/ attachment removed?(Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
46	SURABHI INTERNATIONAL	Operational creditors file	Delay of submission condoned by NCLT	25,82,494.24	25,82,494.00	Supply of goods and services	-	Not applicable	-	0.65	-	-	0.24	-	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor
47	SHREE SAMTAINATH ENTERPRISES PRIVATE LIMITED	Operational creditors file	Delay of submission condoned by NCLT	85,36,502.00	85,08,754.00	Supply of goods and services	-	Not applicable	-	2.13	-	-	27,748.00	-	Principle Amount Admitted After Confirmation From Books Of The Corporate Debtor. Interest Amount Admitted As The Creditor Is Registered Under Msme Act.
48	MECHANO ENGINEERS	Operational creditors file	Delay of submission condoned by NCLT	4,55,900.32	4,55,900.32	Supply of goods and services	-	Not applicable	-	0.11	-	-	-	-	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor
49	NANDY ENGINEERING CORPORATION	Operational creditors file	Delay of submission condoned by NCLT	12,65,672.24	12,62,462.00	Supply of goods and services	-	Not applicable	-	0.32	-	-	3,210.24	-	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor
50	RELIANCE FABRICATORS (P) LTD	Operational creditors file	Delay of submission condoned by NCLT	1,09,61,562.24	1,09,61,562.24	Supply of goods and services	-	Not applicable	-	2.75	-	-	-	-	Principle Amount Admitted After Confirmation From Books Of The Corporate Debtor. Interest Amount Admitted As The Creditor Is Registered Under Msme Act.
51	SUBLEWEIGH ELECTRIC (INDIA) PVT LTD	Operational creditors file	Delay of submission condoned by NCLT	44,93,240.07	36,23,580.70	Supply of goods and services	-	Not applicable	-	0.91	-	-	8,69,659.37	-	Principle Amount Admitted After Confirmation From Books Of The Corporate Debtor, For Interest Amount The Creditor Has Not Shared With Us Any Contract, Agreement, Invoices Or Purchase Orders In Which The Interest Clause Was Mentioned, Hence Interest Amount Not Admitted.
52	SOMANI ENINEERING ENTERPRISES	Operational creditors file	Delay of submission condoned by NCLT	88,22,852.00	88,22,852.00	Supply of goods and services	-	Not applicable	-	2.21	-	-	-	-	Principal And Interest Amount Admitted, As Per The Award Dated: 29.05.2019, Under Msmed Act
53	KAMAL TRADING COMPANY	Operational creditors file	Delay of submission condoned by NCLT	7,37,637.00	7,34,283.00	Supply of goods and services	-	Not applicable	-	0.18	-	-	3,354.00	-	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor
54	UTKAL WOOD INDUSTRIES	Operational creditors file	Delay of submission condoned by NCLT	10,40,271.00	10,40,271.00	Supply of goods and services	-	Not applicable	-	0.26	-	-	-	-	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor
55	TRIDENT FABRICATORS (P) LTD	Operational creditors file	Delay of submission condoned by NCLT	84,27,124.00	42,92,982.00	Supply of goods and services	-	Not applicable	-	1.08	-	-	41,34,142.00	-	Principle Amount Admitted After Confirmation From Books Of The Corporate Debtor, For Interest Amount The Creditor Has Not Shared With Us Any Contract, Agreement, Invoices Or Purchase Orders In Which The Interest Clause Was Mentioned, Hence Interest Amount Not Admitted.
56	SANJAY & CO	Operational creditors file	Delay of submission condoned by NCLT	3,26,860.00	3,26,447.00	Supply of goods and services	-	Not applicable	-	0.08	-	-	413.00	-	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed?(Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted				
57	KAMDHENU AIR SERVICE	Operational creditors file	Delay of submission condoned by NCLT	13,69,750.00	13,69,750.00	Supply of goods and services	-	Not applicable	-	0.34	-	-	-	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor
58	MANDAL PACKERS AND MOVERS	Operational creditors file	Delay of submission condoned by NCLT	7,24,269.84	5,54,219.00	Supply of goods and services	-	Not applicable	-	0.14	-	-	1,70,050.84	Principle Amount Admitted After Confirmation From Books Of The Corporate Debtor, For Interest Amount The Creditor Has Not Shared With Us Any Contract,Agreement, Invoices Or Purchase Orders In Which The Interest Clause Was Mentioned, Hence Interest Amount Not Admitted.
59	MAHENDRA ENGINEERS	Operational creditors file	Delay of submission condoned by NCLT	2,94,01,655.00	1,48,95,793.96	Supply of goods and services	-	Not applicable	-	3.73	-	-	1,45,05,861.04	Principle Amount Admitted After Confirmation From Books Of The Corporate Debtor, For Interest Amount The Creditor Has Not Shared With Us Any Contract,Agreement, Invoices Or Purchase Orders In Which The Interest Clause Was Mentioned, Hence Interest Amount Not Admitted.
60	VINAYAK ENTERPRISE	Operational creditors file	Delay of submission condoned by NCLT	13,72,880.00	13,66,116.00	Supply of goods and services	-	Not applicable	-	0.34	-	-	6,764.00	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor
61	UTKAL ENGINEERS PVT. LTD.	Operational creditors file	Delay of submission condoned by NCLT	1,84,86,620.00	1,22,15,204.00	Supply of goods and services	-	Not applicable	-	3.06	-	-	62,71,416.00	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor
62	UNION ROADWAYS LIMITED	Operational creditors file	Delay of submission condoned by NCLT	88,33,401.00	74,51,491.00	Supply of goods and services	-	Not applicable	-	1.87	-	-	13,81,910.00	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor.For Interest Amount The Creditor Has Shared With Us The Invoices In Which The Interest Clause Was Mentioned, Hence Interest Amount Admitted.
63	ATO(I) LTD	Operational creditors file	Delay of submission condoned by NCLT	23,83,655.00	23,83,655.00	Supply of goods and services	-	Not applicable	-	0.60	-	-	-	Principle Amount Admitted After Confirmation From Books Of The Corporate Debtor.Interest Amount Admitted As The Creditor Is Registered Under Msme Act.
64	WEDEL EXPRESS INDIA PVT. LTD.	Operational creditors file	Delay of submission condoned by NCLT	17,76,475.00	15,85,357.00	Supply of goods and services	-	Not applicable	-	0.40	-	-	1,91,118.00	Principle Amount Admitted After Confirmation From The Books Of The Corporate Debtor.For Interest Amount The Creditor Has Shared With Us The Invoices In Which The Interest Clause Was Mentioned, Hence Interest Amount Admitted.
65	M/S SAIROSE HEAVY ENGINEERING INDIA PVT. LTD.	Operational creditors file	Delay of submission condoned by NCLT	1,37,93,298.00	1,37,68,085.00	Supply of goods and services	-	Not applicable	-	3.45	-	-	25,213.00	Principle Amount Admitted After Confirmation From Books Of The Corporate Debtor.Interest Amount Admitted As The Creditor Is Registered Under Msme Act.
66	METALLOYDS	Operational creditors file	Delay of submission condoned by NCLT	12,87,500.00	12,87,500.00	Supply of goods and services	-	Not applicable	-	0.32	-	-	-	Principle Amount Admitted After Confirmation From Books Of The Corporate Debtor

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed?(Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
67	M.K.ENTERPRISE	Operational creditors file	Delay of submission condoned by NCLT	12,10,137.00	12,10,137.00	Supply of goods and services	-	Not applicable	-	0.30	-	-	-	-	Principle Amount Admitted After Confirmation From Books Of the Corporate Debtor
68	RAJNIKANT BROTHERS	Operational creditors file	Delay of submission condoned by NCLT	10,54,290.00	10,49,676.00	Supply of goods and services	-	Not applicable	-	0.26	-	-	4,614.00	-	Principle Amount Admitted After Confirmation From Books Of the Corporate Debtor
69	SIDHARTH CHEMICALS	Operational creditors file	Delay of submission condoned by NCLT	1,52,26,942.00	1,52,26,942.00	Supply of goods and services	-	Not applicable	-	3.81	-	-	-	-	Principal And Interest Amount Admitted, As Per The Award Dated: 29.05.2016, Under Msmed Act
70	HITKARNI CASTING CENTRE	Operational creditors file	Delay of submission condoned by NCLT	25,10,062.00	25,10,062.00	Supply of goods and services	-	Not applicable	-	0.63	-	-	-	-	Principal And Interest Amount Admitted, As Per The Award Dated: 30.07.2016 , Under Msmed Act
71	SCAN STEELS LIMITED	Operational creditors file	Delay of submission condoned by NCLT	39,53,450.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	39,53,450.00	-	Amount Rejected As No Balance Reflected In The Books Of Accounts Of The Corporate Debtor.
72	PREMIER POWER PRODUCTS	Operational creditors file	Delay of submission condoned by NCLT	5,43,633.00	5,43,633.00	Supply of goods and services	-	Not applicable	-	0.14	-	-	-	-	Principle Amount Admitted After Confirmation From Books Of the Corporate Debtor
73	MINZ GAS & PROVISIONS	Operational creditors file	Delay of submission condoned by NCLT	5,56,204.00	5,56,204.00	Supply of goods and services	-	Not applicable	-	0.14	-	-	-	-	Principle Amount Admitted After Confirmation From Books Of the Corporate Debtor
				49,16,71,719.78	39,93,19,134.15					100.00			9,23,52,585.63		